

1	2	3	4
18.	Sikkim	18	21
19.	Tamil Nadu	41	24
20.	Tripura	41	24
21.	Uttar Pradesh	42	31
22.	West Bengal	36	32
23.	A & N Islands	22	24
24.	Arunachal Pradesh	33	21
25.	Chandigarh	20	24
26.	Dadra & Nagar Haveli	45	20
27.	Delhi	36	25
28.	Goa, Daman & Diu	39	29
29.	Lakshadweep	33	19
30.	Mizoram	29	13
31.	Pondicherry	26	25
	INDIA	40	29

Amount allocated for Kerala's Rural Electrification

2613. PROF. P.J. KURIEN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) total amount sanctioned to Kerala under Rural Electrification Scheme in the Seventh Plan Period;

(b) details of proposals submitted by Kerala in this regard;

(c) are there any schemes pending clearance from the Centre; and

(d) if so, the details thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). The Seventh Plan has not yet been finalised. The Kerala State Electricity Board have proposed energization of 90,000 pumpsets during the Plan period.

(c) and (d). No rural electrification scheme from Kerala is pending clearance.

[Translation]

National Institute of Health and Family Welfare

2614. SHRI BALRAM SINGH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the press report about malfunctioning of National Institute of Health and Family Welfare, Delhi ; and

(b) if so, the details thereof and the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) A report has appeared in the weekly (Shane Sahara) of 10-16th March, 1985, about the malfunctioning of the Institute. The allegations made seem to be unfounded and baseless. No action seems to be necessary on this report.

[English]

Canal from Narmada Project for Southern Rajasthan

2615. SHRI N.V. RATNAM : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that a canal from Narmada Project to Rajasthan Canal will facilitate irrigation in the entire south of Rajasthan ;

(b) if so, whether it is also a fact that Government have received many represen-